

[Print](#)**Defective Case Register from 2025-10-08 to 2025-10-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/30130/2025	AMULYA RATNA PANDA	2025-10-08	1. Sl. no. 2 not correctly furnished in affidavit. 2. Nomenclature not correctly furnished in V.nama.
2	D-CRLMP/30542/2025	BIJAY SWAIN	2025-10-08	1. Page no. 15 not legible.
3	D-WP(C)/40997/2025	ABHIRAM SWAIN	2025-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-ABLAPL/30785/2025	DEEPTIRANJAN JENA	2025-10-08	1. The Subject code is not correctly furnished in Cause Title Index and A.Slip. 2. In the Cause Title it has been mentioned for grant of regular bail which is not correct. 3. The name of the P.S.No. is not correctly furnished. 4. Annexure 1 is not attested and page No. 14 and 24 are blank. 5. A. fee is wanting on C.Copy.
5	D-ABLAPL/30870/2025	JAJATI KESHARI KHUNTIA	2025-10-08	Index is not properly paginated.
6	D-CRLMP/30161/2025	RABINDRA KUMAR MISHRA	2025-10-08	1. Nomenclature not furnished in V.nama
7	D-BLAPL/30746/2025	DEVASHIS PANDA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 40 43 45 46 47 49 50 63 and 65 not neat.Date not mentioned in the v.nama
8	D-CRLMP/30529/2025	KULDEEP MOHANTY	2025-10-08	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Annexure number not correctly furnished in para no.6.
9	D-BLAPL/30749/2025	BIBHUTI BHUSAN ROUT	2025-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
10	D-CRLMC/30792/2025	SANTOSH KUMAR NANDA	2025-10-08	C. copy of FIR not filed.
11	D-WP(C)/40725/2025	SUDHIR KUMAR MALLICK	2025-10-08	1. Annexures - 1 not page mark as per index.
12	D-CRLMP/30453/2025	SATYABRATA DASH	2025-10-08	1. Annexure -2 is not mentioned in the CRLMP petition.
13	D-WP(C)/40463/2025	PRAFULLA KUMAR MOHAPATRA	2025-10-08	Page 16 not neat.
14	D-WP(C)/40773/2025	NIRANJAN LENKA	2025-10-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D-WP(C)/40764/2025	NIRANJAN LENKA	2025-10-08	Page 26 not legible.
16	D-BLAPL/30768/2025	PRAVASH CHANDRA JENA	2025-10-08	page no.10 not neat

17	D-WP(C)/39973/2025	SANJAY KUMAR PATRA	2025-10-08	V.nama not properly filed
18	D-WP(C)/40083/2025	NARESH CHANDRA JENA	2025-10-08	Date of Letter vide annex-8 not tally with Index.
19	D-ABLAPL/30149/2025	RAMANI KANTA PATTANAIAK	2025-10-08	Details of Op. No.2 not mentioned in the Cause Title
20	D-MACA/40541/2025	KAPILA CHARAN NAYAK	2025-10-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Court Fee Rs. 1255/ payable not paid
21	D-WP(C)/40272/2025	AGASTI KANUNGO	2025-10-08	Signature of the petitioner no.24 in V.nama does not tally with the cause title.2.Authorization with regard to swear affidavit on behalf of other petitioner not furnished in the affidavit.3.Synopsis and date chart not mentioned in the Index
22	D-MACA/40527/2025	PRASANTA KUMAR MAHALI	2025-10-08	1. Period of Delay 42 days
23	D-CMP/40904/2025	AMIT PRASAD BOSE	2025-10-08	Welfare fund of Rs.50/- not paid.
24	D-BLAPL/30771/2025	SEJAL NAYAK	2025-10-08	1.Date of charge sheet in index not tally with annex.2.D.c.fee Rs.2/- to be paid on v.nama
25	D-WP(C)/40154/2025	BITAS KUMAR SWAIN	2025-10-08	D.C.fee of Rs.12/- to be paid in cause title.
26	D-ABLAPL/30832/2025	BINAYA KUMAR MOHANTY	2025-10-08	In Petition Page 7 and 8 not marked.
27	D-WP(C)/40734/2025	SUDHIR KUMAR MALLICK	2025-10-08	Annexure -6 not filed as per index.
28	D-ABLAPL/30789/2025	LALATENDU SAMANTARAY	2025-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
29	D-ABLAPL/30831/2025	BIBHUTI RANJAN MOHANTY	2025-10-08	Synopsis and Date Chart not Page marked
30	D-BLAPL/30807/2025	DEBABRATA DASH	2025-10-08	1. Bail application not signed by the Advocate 2. In affidavit deponent and advocate not signed.
31	D-BLAPL/30759/2025	BIKASH CHANDRA PARIJA	2025-10-08	Paragraph not correctly mentioned in the petition copy.
32	D-ABLAPL/30835/2025	BINAYA KUMAR MOHANTY	2025-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. GR Case No. left blank in Subject matter of Cause Title and Para 2. 2. Age of Father Guardian mentioned in Cause Title and Declaration of Affidavit not tally. 3. Annexure 1 page 11 and 12 not legible. 4. Name of the Informant and her husband appearing in in Cause Title and para 1 be redacted.
33	D-BLAPL/30822/2025	HIMANSHU BHUSAN DASH	2025-10-08	3-AUTHENTICATION FEE IS DEFICIENT.

34	D-WP(C)/40730/2025	SUDHIR KUMAR MALLICK	2025-10-08	Page no. not mentioned in annexure -1.
35	D-BLAPL/30707/2025	BIJAYA KUMAR PARIDA	2025-10-08	1) A . W . F. of Rs. 15/ not paid
36	D-CRLA/30567/2025	BHABANI SHANKAR DASPARIDA	2025-10-08	1-The name of particular place of the trial court not mentioned in synopsis para-1 prayer of appeal memo and I.As. 2-Para No. wrongly furnished in declaration of affidavit in I.A.2694/2025
37	D-ABLAPL/30837/2025	PARTHA SARATHI DAS	2025-10-08	Name of the Informant appearing in Para 3 be redacted.
38	D-CRLA/30581/2025	KARTIK CHANDRA TRIPATHY	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Good ground certificate not signed 2-Delay of days is left blank in para-6 and prayer of I.A.2697/2025
39	D-BLAPL/30708/2025	MAHES DAS	2025-10-08	1)Village name of the petitioner mentioned in rejection order not tally with cause title
40	D-BLAPL/30721/2025	LAXMI KANTA SAHOO	2025-10-08	1)Serial no. Of the paragraph in the petition AND Affidavit not proper
41	D-ABLAPL/30839/2025	PARTHA SARATHI DAS	2025-10-08	Name of the Informant appearing in Para 3 be redacted
42	D-CRLA/30795/2025	TARA PRASAD MOHAPATRA	2025-10-08	Delay of days is left blank in para-4 and prayer of I.A.2713/2025
43	D-CRLA/30587/2025	MANORANJAN PADHY	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Convicted u/s. not fully furnished in para-1 and being aggrieved para 2-Grounds para not alphabetically marked 3-Good ground certificate not furnished
44	D-BLAPL/30712/2025	BIJAYA KUMAR RAGADA	2025-10-08	1) Index not properly page marked
45	D-CRLREV/30808/2025	MANAS KUMAR CHAND	2025-10-08	1. Paragraphs not correctly mentioned in declaration.2. Good ground certificate not furnished
46	D-CRLMC/30388/2025	BISWA CHANDAN MOHANTY	2025-10-08	C.copy of annexure-2 not filed
47	D-CRLMC/30175/2025	SUNIL KUMAR PANDA	2025-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per impugned order under Annexure-3 C.T.Case no. not mentioned in Synopsis Petition and I.A.Put up for further S.R.
48	D-WP(C)/39340/2025	LAXMIDHAR MAHAPATRA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED RESPONDANT NO.1 ADDRESS NOT MENTION
49	D-CRLMC/30182/2025	DEEPAK RANJAN SUNDARAY	2025-10-08	1. C.Copy of F.I.R.not filed.

50	D-WP(C)/40085/2025	MANAS KUMAR CHAND	2025-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 11 to 16 not legible
51	D-WP(C)/40096/2025	SAMEER KUMAR DAS	2025-10-08	Page 12 and 13 not legible
52	D-CRLMA/21656/2025	ARJUNA CHARANA BEHERA	2025-10-08	i) complete c. copy of impugned order not filed.
53	D-CRLMC/30904/2025	AMITABH MISHRA	2025-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Receipt not properly scanned.2. Provision of Law not correctly furnished.
54	D-RVWPET/39401/2025	SASWAT DAS,A.G.A	2025-10-08	Year of the wp(c) no. wrongly mention in Index item no.4, page no. 5 at para no. 3 and para no. J in ground
55	D-WP(C)/40099/2025	TRIBIKRAM MAHAPATRA	2025-10-08	Page 18 to 22 not neat.
56	D-WP(C)/40101/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-WP(C)/40127/2025	PRAVASH CHANDRA JENA	2025-10-08	page no.24 repeated
58	D-RVWPET/38612/2025	ADV.	2025-10-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-CONTR/30252/2025	ANIRBAN TRIPATHY	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. NAME OF NO.3 LRNED COUNSEL BE CAPITAL in v.nama 2.QUESTION OF MAINTAINABILITY AGAINST DV MISC. CASE and AS SAME CAUSE OF ACTION ARISES IN CONTR NO.2/2025 WHICH IS PENDING
60	D-WP(C)/40990/2025	SHREEKANTA PRASAD SAHOO (1)	2025-10-08	1. Paragraphs not correctly mentioned in declaration.
61	D-WP(C)/40133/2025	SOUBHAGYA SWAIN	2025-10-08	1. page nos. 17 to 21 and 31 to33 are partially neat. 2. Impugned or dt.21-5-2025 under annex.9 not mentioned in the prayer
62	D-RVWPET/37911/2025	SAROJA KANTA SAMAL	2025-10-08	Put up for SR after filing of c. copy of impugned order
63	D-CONTR/30339/2025	SANTOSH KUMAR	2025-10-08	CAUSE TITLE OF ABLAPL NO.8107/2025 BE FILED THEN PUT UP FOR SR

		DWIVEDY		
64	D-WP(C)/40131/2025	BUBHUTI BHUSAN MISHRA	2025-10-08	Copy of impugned order under annex.7 not mentioned in the prayer.
65	D-RVWPET/40534/2025	BHABANI SHANKAR MISHRA (3)	2025-10-08	Put up for SR after filing of c. copy of impugned order
66	D-WP(C)/40107/2025	DILLIP KUMAR MOHAPATRA	2025-10-08	Page 9 not legible.
67	D-CMP/41187/2025	BIRAJA PRASANNA DAS	2025-10-08	1.C.J(Sr. Divn.) should not be a Party in this Petition.
68	D-ABLAPL/30598/2025	PRABIR KUMAR RAY	2025-10-08	1.Informant name furnished in paragraph 2 of the application to be redacted. Put up for S.R there after
69	D-CONTC/38020/2025	ADV.	2025-10-08	PUT UP FOR SR AFTER FILING OF CAUSE TITLE OF F.A.O NO.471/2017
70	D-RVWPET/40556/2025	SIBADUTTA RAMAPRASAD MISHRA	2025-10-08	Put up for SR after filing of Synopsis date chart and complete Index as per RVWPET.
71	D-WP(C)/40105/2025	BALARAM BEHERA	2025-10-08	Page 10 and 11 not neat.
72	D-WP(C)/40897/2025	ARJUNA CHARANA BEHERA	2025-10-08	1. Page no.19 annex-3 not exhibited
73	D-WP(C)/40893/2025	ARJUNA CHARANA BEHERA	2025-10-08	1.Page no. 20 Annexure number not correctly furnished
74	D-ABLAPL/30869/2025	KARUNAKAR GAYA	2025-10-08	1.Index is not properly paginated
75	D-RVWPET/40591/2025	DHANANJAYA MUND	2025-10-08	i) page mark not correctly furnished. ii) Synopsis and date chart not page mark. iii) Legible copy of page no. 37 to be filed.
76	D-CONTC/37890/2025	ADV.	2025-10-08	1. Addressed of Honble C.J. not correctly furnished
77	D-WP(C)/40912/2025	MAHENDRA KUMAR SAHOO	2025-10-08	1. Pages 16 and 17 not legible
78	D-RVWPET/40722/2025	PRADEEP KUMAR PANDA	2025-10-08	Put up for SR after filing of c. copy of impugned order
79	D-CONTC/37965/2025	ADV.	2025-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-ABLAPL/30617/2025	JAYAKRISHNA MOHAPATRA	2025-10-08	1. In affidavit occupation of the deponent not furnished. 2.In Annexure-2 FIR no not clearly visible
81	D-WP(C)/40923/2025	MAHENDRA KUMAR SAHOO	2025-10-08	1. Pages no 16 and 17 not legible
82	D-RVWPET/40928/2025	ADV.	2025-10-08	Put up for SR after filing of c. copy of impugned order.
83	D-WP(C)/41227/2025	GOPAL KRUSHNA MOHANTY	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-WP(C)/39066/2025	PRONOY MOHANTY	2025-10-08	Annexure6 to 9 not properly page marked.

85	D-WP(C)/39954/2025	DURGESH NARAYAN RATH	2025-10-08	Page nos 31 33 34 and 60 not neat
86	D-WP(C)/40068/2025	NARESH CHANDRA JENA	2025-10-08	Date of letter vide annex-8 not tally with Index.Name of the Executants not mentioned in the front page of the v.nama.
87	D-RSA/37190/2025	JAGAJIBAN PRADHAN	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 958 days
88	D-RVWPET/37487/2025	SARAT CHANDRA DASH	2025-10-08	Delete the name of the Honble Judges.
89	D-RSA/37040/2025	DWARIKA PRASAD MOHANTY	2025-10-08	Not correctly addressed in I.A No-1302/2025.
90	D-WP(C)/41159/2025	ARYA TRIPATHY	2025-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Mobile No. in Vnama. not mentioned .Age of petitioner not furnished in cause title.
91	D-WP(C)/40069/2025	NARESH CHANDRA JENA	2025-10-08	Date of letter vide annex-8 not tally with Index.Name of the executants not mentioned in the v.nama.
92	D-WP(C)/40919/2025	MAHENDRA KUMAR SAHOO	2025-10-08	1.Pages no 16 and 17 not legible.
93	D-WP(C)/39956/2025	DURGESH NARAYAN RATH	2025-10-08	Page nos . 28 to 34 not neat.
94	D-BLAPL/30814/2025	SIDHARTHA SANKAR RAY (2)	2025-10-08	.Petition not correctly addressed to Honorable Court
95	D-WP(C)/40142/2025	SUBHASIS MOHAPATRA	2025-10-08	1. One Prafulla Rout executed in V>Nama.Which is not party in this case.
96	D-WP(C)/39957/2025	DURGESH NARAYAN RATH	2025-10-08	Page nos. 29 to33 and 62 to 64 not neat
97	D-BLAPL/30821/2025	KSHIROD KUMAR ROUT	2025-10-08	1. Provision Of Law wrongly Furnished On Top Of Cause Title
98	D-WP(C)/40077/2025	NARESH CHANDRA JENA	2025-10-08	Date of the letter vide annex-8 not tally with Index.
99	D-WP(C)/40082/2025	NARESH CHANDRA JENA	2025-10-08	Date of letter vide annex-8 not tally with Index
100	D-WP(C)/40151/2025	NIRANJAN PRASAD PATRA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of Letter under Annexure-5 does not tally with Index and para-8 of the petition.
101	D-WP(C)/39891/2025	SUSANTA KUMAR BARAL	2025-10-08	1.Annexures not mentioned in petition.
102	D-WP(C)/40138/2025	NIRANJAN PRASAD PATRA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of Letter under Annexure-5 does not tally with Index and para-8 of the petition

103	D-CRLMC/30099/2025	DEEPAK KU SAHOO	2025-10-08	1. GR case number not correctly furnished in page no.3 of the petition.
104	D-CRLREV/29158/2025	BINAYA BHUSAN ROUTRAY	2025-10-08	1. CRLA number not tally in petition In connection with annex-2
105	D-CRLMC/30845/2025	ARIJEET MISHRA	2025-10-08	1. Age of the petitioner in cause title not tally with affidavit
106	D-BLAPL/30722/2025	UMESH CHANDRA DORA	2025-10-08	1. Pending before the court mentioned in the cause title Addl Sessions Judge cum Spl judge but Rejection order it is mentioned as SESSIONS JUDGE-CUM-SPECIAL JUDGE
107	D-RVWPET/38321/2025	JAGJIT SINGH CHHABRA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED OHCABAWS Rs-100/- to be paid.
108	D-BLAPL/30733/2025	ARIJEET MISHRA	2025-10-08	1. H.C B.A M.W S Rs 50/- to be paid in V. Nama
109	D-BLAPL/30752/2025	RAMAKANTA PRADHAN	2025-10-08	Honble Court not tally with cause title and Rejection order.Age not tally with cause title and Rejection order.
110	D-WP(C)/40259/2025	PRAFULLA KUMAR MOHAPATRA	2025-10-08	Page 10 and 18 not neat.
111	D-BLAPL/30736/2025	SURESH KUMAR JENA	2025-10-08	1. H.C B.A M.W S Rs 50/- to be paid V.Nama
112	D-RVWPET/41140/2025	ADV.	2025-10-08	1. Period of Delay 24 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart should be separate page. ii) para no. not correctly furnished in declaration
113	D-CRLA/30660/2025	AMLAN SHAKTI PAUL	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-CRLMC/30330/2025	BRAJA MOHAN SARANGI	2025-10-08	C.COPY NOT FILED
115	D-ABLAPL/30826/2025	SAMIR KUMAR MISHRA	2025-10-08	1. Declaration about No. of Paragraphs not correct. 2. Annexure 1 not marked
116	D-BLAPL/30755/2025	DIPANKAR ACHARYA	2025-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-BLAPL/30786/2025	PRATAP CHANDRA MISHRA	2025-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
118	D-WP(C)/40883/2025	ARJUNA CHARANA BEHERA	2025-10-08	1. Index not page marked

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 08-10-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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